

Contested commercial cases disposed during the month of January-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitition Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act / Section
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	OMP (COMM)-3/20	UNION OF INDIA VS. MULTITECH CONSTRUCTION CO.	NIRAJ KUMAR	06.01.2020	No	07.01.2022	732	Contested	-----	-----	U/s 34 of Arbitration & Conciliation Act, 1996
			OMP (COMM)-49/19	SWEKA POWER TECH ENGINEERS VS. NORTH DELHI MUNICIPAL CORPORATION	SUPRIYA JUNEJA	02.05.2019	No	24.01.2022	998	Contested	-----	-----	U/s 34 of Arbitration & Conciliation Act, 1996
			OMP (COMM)-52/19	NORTH DELHI MUNICIPAL CORPORATION VS.SWEKA POWER TECH ENGINEERS	AKHIL MITTAL	09.05.2019	No	24.01.2022	991	Contested	-----	-----	U/s 34 of Arbitration & Conciliation Act, 1996
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL										

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3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL					NIL						
4	MS. NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS DJ-225/2019	SARNI DEVI AGGARWAL VS. BANK OF BARODA		08.03.2019		31.01.2022	1064 DAYS	CONTESTED	NIL	NIL	RECOVERY
			CS (COMM)1697/202	PUNJAB NATIONAL BANK VS. VIJAY DIPTI RAM MAKKAR	SH. R.K.JAIN	06.10.2018	NO	12.01.2022	1385 DAYS	CONTESTED	NIL	NIL	RECOVEY
			CS (COMM)-347/2021	ICICI BANK LTD. VS. RAJENDER SINGH NEGI	MS. BARKHA SHARMA	28.01.2021		22.01.2022	359 DAYS	CONTESTED	NIL	NIL	RECOVERY
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL				YES NIL							
6	SH. MANMOHAN SHARMA, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL					NIL						

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7	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West					NIL						
8	SH. GURDEEP SINGH, LD. DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West					NIL						
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI					NIL						
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		ARBTN – 5369/2018	CHIEF COMMERCIAL MANAGER, NORTHERN RAILWAYS VS. DEEPAK & CO. (REGD.)	SH. NARESH THANAI	26.09.2018	NA	15.01.2022	1208	DISMISSED	NA	NA	U/S – 34 OF ARBITRATION AND CONCILIATION ACT 1996
			ARBTN – 3484/2018	DEEPAK & CO. VS. THE CHIEF COMMERCIAL MANAGER, NORTHERN RAILWAY	SH. NARESH THANAI	30.07.2018	NA	15.01.2022	1266	DISMISSED	NA	NA	U/S – 34 OF ARBITRATION AND CONCILIATION ACT 1996

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			OMP (COMM.) 130/2019	UNION OF INDIA VS. M/S. TAYAL & CO.	SH. SURENDRA KUMAR SURYAN	16.07.2019	NA	20.01.2022	920	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 71/2020	UNION OF INDIA VS. M/S. BANSAL BROTHERS & ANR.	MS. RUBY	21.09.2020	NA	31.01.2022	498	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03		OMP (COMM.)/37/2020	SHRI KAMADGIRI CONSTRUCTION AND OTHERS Vs INDIABULLS COMMERCIAL CREDIT LTD AND OTHERS	NAGENDRA PRATAP	02-03-2020	NA	06-01-2022	675	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/38/2020	KAMADGIRI CONSTRUCTION AND OTHERS Vs INDIABULLS COMMERCIAL CREDIT LTD AND OTHERS	NAGENDRA PRATAP	02-03-2020	NA	06-01-2022	675	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/196/2019	M/S ROSHAN REAL ESTATE PVT LTD Vs UNION OF INDIA	AMIT CHOUDHARY	30-10-2019	NA	07-01-2022	800	DISMISSED	NA	NA	34 Arbitration & Conciliation Act

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			OMP (COMM.)/62/2021	G.E. POWER INDIA PVT LTD Vs M/S NIPANI INFRA AND INDUSTRIES PVT. LTD	ABHIJEET SWAROOP	08-06-2021	NA	10-01-2022	216	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
12	SH. KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	PREMSOUTH	OMP (I) (COMM.)/2091/2021	JCS HEALTHCARE PVT. LTD. Vs MEDEOR HOSPITAL LIMITED	Sh Sanjeev Kumar Dubey, Adv	12.10.2021	No	15.01.2022	95	Contested	Nil	Nil	Petition U/s 9 of the Arbitration & Conciliation Act
13	SH. KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINAYSOUTH					NIL						
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST					NIL						
15	Vacant Court of Ms. Raj Rani Mitra, District Judge (Commercial)-02	SOUTH-EAST					NIL						

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16	SH. SANJAY SHARMA-I	EAST											NIL
17	MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f-20.07.2021)	NORTH EAST	C.S(COMM)-22/2021	CANARA BANK VS CHHAYAKATIYAR & OTHERS	DEEPAK BHARDWAJ	19.02.2021	---NIL---	11.01.2022	326	SETTLED	---	---	SUIT FOR RECOVERY
			C.S(COMM)-50/2019	M/S NEW TOUCH TECHNOLOGY LTD VS. SHARDA DIESEL PVT LTD	MUHAMMAD ARIF	13.09.2018	---NIL---	15.01.2022	1220	CONTESTED	---	---	SUIT FOR RECOVERY
			C.S(COMM)-119/2019(COUNTER CLAIM)	NEW TOUCH TECHNOLOGY VS SHARDA DIESEL PVT LTD	J.K SINGH	17.10.2019	---NIL---	15.01.2022	821	CONTESTED	---	---	SUIT FOR RECOVERY

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			C.S(COMM)-05/2020	BANK OF BARODA VS IRVIN	RAJNISH KUMAR BALIYAN	14.01.2020	---NIL----	22.01.2022	739	SETTLED	---	---NIL----	SUIT FOR RECOVERY
			OMP(COMM)-08/2019	YOGENDER SINGH VS SHRI RAM TRANSPORT FINANCE CO LTD.	RAJESH KUMAR SINGH	17.10.2019	---NIL----	28.01.2022	834	CONTESTED	---	---NIL----	UNDER SECTION 34
			C.S(COMM)-20/2020	HDFC LTD VS ARVIND KUMAR	RAJIV KUMAR TOMAR	19.07.2018	---NIL----	29.01.2022	1290	CONTESTED	---	---NIL----	SUIT FOR RECOVERY UNDER ORDER 37
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL										
19	MS. SUKHVINDER KAUR	Shahdara	NIL										

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20	Sh. Vinod Kumar, Ld. DJ (C.C.)	NORTH-WEST	NIL										
21	MS. BARKHA GUPTA, DJ (COMM)	North	NIL										
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	OMP (COMM) 08/2020	SONAL TIWARI VS KOTAK MAHINDRA PRIME LTD.	SH. L.S. GAUTAM	19.11.2018	NO	28.01.2020	452	CONTESTED	NIL	NIL	34 ARBITRATION & CONCILIATION ACT